

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 565/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Foseco India Ltd. -Versus- Jai Balaji Industries Ltd.		
Under Section	<b>9 IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Mary Shuterie, Adv } Corporate Debtors  
Mr. Saphireukukoyice } Bms.

ANJAN KUMAR ROY, FCS

## OPERATIONAL CREDITOR

F. M. M. 24/11/17

## ORDER

Ld. Pr. CS for the operational creditor and the Ld. Advocate for the corporate debtor are present.

Ld. Counsel for the corporate debtor has filed reply.

Ld. Pr. CS for the operational creditor made a request that time may be given for filing rejoinder. Prayer is allowed.

Rejoinder may be filed within 5 days with a copy in advance to the opposite party.

List on 01/12/2017 for admission.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)